(SHRI MANUBHAI SHAH): (a) Government have seen 'A survey of India's Export Trade' published by the World Trade Department of the Indian Chamber of Commerce, Calcutta.

(b) Some of the suggestions made in this publication are in line with Government's own thinking) such as, the desirability of improving the efficiency of our traditional export industries, the need for simplification of drawback procedure, periodical review of Trade Agreements, effecting greater coordination among Export Promotion Councils, necessity to ensure deliveries according to samples, specifications and $term_s$ of contract and the importance of strengthening our Commercial Sections. Steps are being taken in these directions as part of Government's Export programme.

DISMISSAL OF WOMEN WORKERS FROM DIFFERENT INDUSTRIES

184. Dr. Shrimati SEETA PARMA NAND: Will the Minister of LABOUR EMPLOYMENT be pleased AND to state how many women workers in different industries have been trenched during the years 1959-60 to 1961-62 industry-wise and Statewise?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): Information regarding retrenchment of women workers is not available readily. The object to be achieved by collecting this information will not be commensurate with the time and labour required for the game,

DISMISSAL OF WOMEN WORKERS IN COAL INDUSTRY IN M. P.

185. DR. SHRIMATI SEETA PARMA NAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how many women workers have been dismissed in the coal industry in

Madhya Pradesh during the years 1960-61 and 1961-62; and

(b) how many of these are women wagon loaders and how many others such as creche nurses?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) and (b) The information is not available readily. The object to be achieved by collecting the information will not be commensurate with the time and effort required for the same.

DISMISSAL OF WOMEN WAGON LOADERS IN FENCH AND KANHAN VALLEY COALFIELDS

186. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the number of women wagon loaders dismissed in the Pench and Kanhan valley coalfields in Madhya Pradesh during the years 1960-61 and 1961-62?

THE MINISTER OF LABOUR IN THS MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): The information is not available readily. It is not proposed to collect it as the object to be achieved by this will not be commensurate with the time and effort required for the same.

C.R.O. LABOUR IN PENCH AND KANHAN VALLEY COALFIELDS

- 187. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the strength of C. R. O. labour in the Pench and Kanhan valley coalfields during the years 1960-61 and 1961-62; and
- (b) how many among them were employed for wagon loading?

THE DEPUTY MINISTER OF PLAN-NING (SHRI C. R. PATTABHI RAMAN): (a)

Period		Pench	Valley	Kanha Valley
	19	960-61		
April, 1960	27	72	3222	195
May .		74	3217	214
June .			3335	232
July	11		3348	222
August			3377	234
September	43	54	3417	249
October		79	3731	234
November	4	ű.	3493	253
December			3583	247
January, 1961		10	3585	245
February			3599	273
March .	+	*	3577	267
During	lasi	t eight mo	nths of	1961
May, 1961	300	*	3567	265
June .	161	*	3604	260
July .		9	3652	257
August	720	12	3587	241
September	3		3615	240
October .	200	-	3618	245
		*	3609	249
December	100	\propto	3601	246
During	firs	t four mon	th of 196	52
January, 1962		*	3732	245
February		S41	3792	246
March .	9	2	3749	242
April .			3623	240

(b) Information is not available.

WORKERS DECLARED MEDICALLY UNFIT IN COAL MINING COMPANIES M PENCH AND KANHAN VALLEY

188. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that a large number of workers have been declared medically unfit by the coal mining companies in the Pench and Kanhan valley and if so, what are the names of these companies;
- (b) what is the number of persons so declared unfit;
- (c) how many of them are men and how many are women;
- (d) whether they have been given time to get themselves medically treated and come for re-examination to get themselves declared fit; and

(e) what alternative jobs have 'been provided for such workers and if no jobs were provided for them, what are the reasons therefor?

to Questions

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM PLOYMENT (SHRI JAISUKHLAL HATHI): (a) to (e). The information is not available. The object to be achieved by collecting the information is not considered commensurate with the time and labour involved.

LENGTH OF FEATURE FILM

189. DR. SHRIMATI SEETA PARMANAND: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what is the minimum and maximum length of a feature film; and
- (b) what footage of film *can* be put on the screen in an hour?

THE DEPUTY MINISTER M THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): (a)

The above information if based on the feature film_s examined by the Board of Film Censors during 1961-62.

	Minimum length	Maximum length
2.45	· ft.	ft.
Indian film (35 mm)	7,480	18,754
Foreign film (35 mm)	6,289	18,371
(b)		
i. 70 mm film .	6,818 ft-	
2. '35 mm film		5,400 k.
3- 16 mm film	. 2,160 ft	

BAN ON IMPORT OF INDIAN FILMS

190. DR. SHRIMATI SEETA PARMANAND: Will the Minister of INFORMATION AND BROADCASTING be oleased to